

Sl. No.	Name of Country	1991	1992	1993	1994
67.	Uruguay	—	0.1	—	—
68.	West Indies	—	3.0	—	0.5
69.	Yugoslavia	—	4.4	—	—
70.	NRI*	197.0	4391.3	10433.2	4307.4
71.	Euro Issues*	—	—	—	45510.9
72.	All Countries including above	5341.1	38875.4	88593.3	107450.3

Statement-III

State-wise Breakup of Foreign Investment Approvals from January, 1993 to October, 1994

State	Investment Approved (Rs. in million)
Maharashtra	50990.52
Delhi	25497.82
Gujarat	17609.80
Tamilnadu	11601.65
West Bengal	10149.51
Andhra Pradesh	10173.53
Orissa	8134.86
Madhya Pradesh	7936.58
Punjab	4967.67
Rajasthan	2762.51
Haryana	2410.59
Karnataka	2361.08
Uttar Pradesh	1175.86
Pondicherry	1113.18
Chandigarh	715.35
Bihar	709.69
Goa	399.55
Dadra & Nagar Haveli	351.64
Kerala	352.34
Himachal Pradesh	122.49
Daman & Diu	54.78
Andaman & Nicobar	9.60
Assam	2.74
Others (State Not indicated)	36464.96
Total	196068.24

[Translation]

Development of Small Scale Industries

1246. SHRI N.J. RATHVA: Will the PRIME MINISTER be pleased to state:

(a) whether there is any proposal to allocate more funds to Gujarat for the development of small scale industries;

(b) if so, the details thereof;

(c) whether the funds allocated for the purpose during the current Five Year Plan is less as compared to the last Five Year Plan;

(d) if so, the reasons therefor; and

(e) the efforts being made by the Government for allocation of more funds?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES (SHRI M. ARUNACHALAM) (a) to (e) The approved outlay to Gujarat during VIII Five Year Plan for the development of Small Scale Industries is Rs. 222.42 crores against the approved outlay of Rs. 93.61 crores during the VII Five Year Plan. Besides, the state of Gujarat is receiving its share out of schemes being implemented by the Central Government for the development of Small Scale industries.

Foreign Investment

* 1247. SHRI BRAHMANAND MANDAL: Will the PRIME MINISTER be pleased to state:

(a) the amount likely to be received by way of foreign investment in the country during 1994-95; and

(b) the areas where such investment is likely to be made?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAHI) (a) and (b) During the year 1994-95 (April—Oct.), proposals envisaging foreign direct investment of Rs. 9569.92 crores have been approved.

These approved projects are in sectors such as Metallurgical industries, Electrical Equipment, Electronics, Telecommunication, Industrial Machinery, Scientific instruments, Chemicals, Drugs & Pharmaceuticals, Food Processing Industries, Power etc.

The gestation period of projects varies.

[English]

NRI Investment

1248. SHRI UDHAB BARMAN:
SHRI BASUDEB ACHARIA:

Will the PRIME MINISTER be pleased to state:

(a) the quantum of foreign exchange brought in by Non-Resident Indians for setting up industries in the core and basic sector; and